

**The Minister of Commerce (Shri Karmarkar):** (a) The matter is under consideration.

(b) Government have no information.

(c) 68.

#### SAMPLE SURVEY OF UNEMPLOYMENT

\*1143. **Shri R. S. Lal:** Will the Minister of Planning be pleased to state in how many places in Uttar Pradesh Sample Survey of unemployment was carried out?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** Unemployment Survey was carried out by the National Sample Survey Directorate in the following 5 towns in Uttar Pradesh viz. Rampur, Kanpur, Sambhal, Benaras and Gonda.

#### INDUSTRIAL HOUSING LOAN

\*1144. **Shri K. P. Tripathi:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount asked by the Government of Assam for Industrial Housing Scheme in 1952-53 and 1953-54; and

(b) the amounts sanctioned?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) and (b). The Government of Assam has not asked for any assistance under the Subsidised Industrial Housing Scheme during 1952-53 or 1953-54.

#### MYSORE IRON AND STEEL WORKS

\*1145. { **Shri Wodeyar:**  
**Shri Nanada:**

Will the Minister of Commerce and Industry be pleased to state:

(a) the present surplus stock of pig iron of all grades in Mysore Iron and Steel Works, Bhadravathi; and

(b) what steps Government propose to take to dispose of the present surplus?

**The Minister of Commerce (Shri Karmarkar):** (a) 24,790 tons as on 1st December, 1953.

(b) Government have decided to make available to consumers the pig iron produced by the Mysore Iron and Steel Works (except the pure charcoal variety) at the same price as that of the pig iron produced by the other producers by bringing it within the common distribution pool.

#### RETRENCHMENT IN A. I. R.

{ **Shri H. N. Mukerjee:**  
**Shrimati Renu Chakravartty:**  
\*1146. { **Shri Veeraswamy:**  
**Shri R. S. Lal:**  
**Shri Bhagwat Jha:**

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that some fifty-one officers belonging to class II Central Services in All India Radio, are being retrenched; and

(b) whether it is a fact that among the said fifty-one persons there are some who have only lately been informed in writing that the Union Public Service Commission has approved their continuation in service?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) 22 Programme Assistants who were employed in All India Radio have been served with notices for termination of their services. The circumstances under which this retrenchment had to take place are as follows:

Programme Assistants in All India Radio have been recruited in various ways. The post has been converted into a Class II post which means that recruitment must be made through the Union Public Service Commission. In order to regularise the cadre the Union Public Service Commission was asked to scrutinize the cases of all Programme Assistants. The Union Public Service Commission after carefully going through the cases of all the employees categorised them according to merits. The question of the permanent strength of the cadre at the various stations was also examined in detail and it was found